

GHEE

*1363. **Shri B. N. Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Ghee is exported from India;

(b) if so, the quantity exported in 1950-51 and 1951-52; and

(c) whether Government propose to discourage its export?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (c). Export of Ghee from India is prohibited except for very small quantities allowed to Indian nationals going abroad on health reasons, transfers, etc.

(b) 2.8 tons in 1950-51 and nil during April, 1951 to February 1952.

AGRICULTURAL AND DAIRY MACHINERY

*1364. **Shri M. L. Dwivedi:** Will the Minister of Food and Agriculture be pleased to state:

(a) the origin and growth of the scheme for the purchase of Agricultural and Dairy Machinery;

(b) what are the financial implications involved in the scheme;

(c) whether the scheme is working successfully; and

(d) whether Government will place on the Table of the House a statement containing the list of various kinds of Agricultural and Dairy machinery with prices at which they become available including cost of transit etc.?

The Minister of Food and Agriculture (Shri Kidwai): (a) In 1944-45 the various State Governments wanted to place orders for tractors and connected implements and Dairy machinery for food production. As there were heavy restrictions on exports in the manufacturing countries it was felt that matters would be facilitated if the Government of India arranged the procurement. Accordingly after ascertaining the firm requirements of the States an order for certain tractors and dairy machinery was placed through the Supply Department. The last batch of the machinery against this order was received in March, 1950. As the supply position of the tractors etc. in the manufacturing countries as also in the local markets has since improved, it was decided to discontinue the scheme with effect from 51-52 and the State Governments were advised to make their own arrangements for securing their requirements either from the local markets or through D.G.S.D.

(b) The scheme was to work on a "no profit no loss" basis, the State Governments having accepted full finan-

cial liability in respect of stores ordered by them. The audited "Trading and Profit and Loss" Accounts of the Scheme from its origin up to the close of 1949-50 are placed on the Table. The net profit of Rs. 5,62,973-3-0 observed in the P. & L. Accounts has been retained to cover certain indirect charges such as pay and allowances of staff employed by the Government of India on the work of procurement and distribution, audit, Stationery etc. which have not been included in the P. & L. Account.

(c) Does not arise as the scheme has since been discontinued.

(d) A statement showing the value of the machinery purchased during the operation of the scheme is placed on the Table. [See Appendix VII, annexure No. 1.]

NATIONAL CHILDREN'S BUREAU

*1365. **Shrimati Jayashri:** Will the Minister of Health be pleased to state whether Government propose to open a National Children's Bureau?

The Minister of Health (Rajkumari Amrit Kaur): There is no such proposal under consideration at present.

COMPUTING OF ADDITIONAL YIELD OF FOODGRAINS

*1366. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that certain formulæ have been laid down for computing the additional yield per acre of foodgrains out of the schemes of wells and other minor irrigation projects executed under the "Grow More Food" Campaign as also out of seeds distributed and fertilisers and oil cakes sold out to cultivators; and

(b) whether these formulæ are based on data tested either in the Government farms or elsewhere?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) The yardsticks for measuring additional production are those fixed by experts on the basis of field experiments. They are also tested by random sample surveys conducted by the Indian Council of Agricultural Research.

CARRIAGE OF FOODGRAINS (FREIGHT)

*1367. **Shri K. C. Sodhia:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount paid to the Indian Railways as freight for the